

**SHRI CHANDRA SHEKHAR SINGH :** Nothing can be said definitely about the possibility of striking oil, but I have already given details in respect of gravities parties, the metrage as also the number of wells to be drilled. I have already stated that we have provided an outlay of Rs. 107.88 crores, but we are launching physical programmes on a comparatively higher scale in the hope that as the projects progress, the Planning Commission and the Ministry of Finance might give us additional funds.

**MR. SPEAKER :** What more have you to ask Virdhi Chandji ?

**SHRI VIRDHI CHANDER JAIN :** Mr. Speaker, Sir, he has referred to the Oil India Limited. Instead of using the machinery by importing it from the U. S. A., they propose to hire the rigs. Had the machinery been imported, we would have done more drilling work. But as things stand now, this work has received a set back, though the seismic survey was conducted very nicely. I want to know as to what steps the Government propose to take in this regard ?

**SHRI CHANDRA SHEKHAR SINGH :** As I have already stated, due to cut in the allocation, the Oil India has abandoned the idea of buying rigs. This is so not only in Rajasthan, in the country as a whole, wherever there is possibility of making a better use of available allocation through charter hire, this alternative will be made use of. We are hiring or chartering the rigs and shall take up this work in Jaisalmer and other areas. It has been delayed a bit, but there is no obstacle in further execution of this work.

#### **Extension of time limit for grant of Subsidy for Industries in Backward Areas**

\*932. **SHRI HARISH RAWAT :** Will the Minister of INDUSTRY be pleased to state :

(a) whether his Ministry has decided to extend the time limit for grant of investment and transport subsidy admissible to industries to be set up in backward areas ;

(b) if so, whether the investment and transport subsidy admissible to them at present in the inaccessible hill areas has also been increased ; and

(c) if not, Government's scheme to encourage entrepreneurs to set up industries in such areas ?

[*English*]

**THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) :** (a) Yes, Sir. The existing Schemes of Central Investment Subsidy and Central Transport Subsidy have been extended upto 31.3.1987 and 31.3.1990 respectively.

(b) & (c). With a view to encouraging the establishment of electronics industries, the maximum ceiling of Central Investment Subsidy has been enhanced from Rs. 25 lakhs to Rs. 50 lakhs with effect from 1.4.1985 in the case of electronics industries to be set up in Hill Districts of Category 'A'. Transport Subsidy has been enhanced from 50% to 75% with effect from 1.4.1983.

[*Translation*]

**SHRI HARISH RAWAT :** Mr. Speaker, Sir, through you, I would like to draw the attention of the hon. Minister to the extension of the period of Central Investment Subsidy and Central Transport Subsidy. As is clear from their very names, their objective is to develop the backward areas, but very often it has been seen that the benefits of these schemes are reaching more to those areas which are no doubt, industrially backward, but which already have a railway line, where infrastructure has already been developed to some extent. With a view to making it more rational, will the Government consider giving the amount of Central Investment Subsidy proportionately to the industries which are set up in the industrially backward hilly areas located at a height of more than 3,000 feet and arranging extension of railway line to such areas? Secondly, will the Government consider enhancing the Central Transport Subsidy from 75 per cent to 90 per cent in the areas within a distance of 0 kilometres so that there is uniform industrial development in those areas also?

[*English*]

**SHRI M. ARUNACHALAM :** I congratulate the hon. Member for giving

valuable suggestions. We shall consider them.

[*Translation*]

SHRI HARISH RAWAT : Thank you very much... (*Interruptions*) With regard to the hon. Minister's reply to part (b) of the question, I would like to know whether he would consider reserving such areas the climate of which suits the manufacturing of electronics and small spare parts, for setting up of electronic industries in future and if so, whether directions to the companies such as H.M.T. and B.H.E.L. working under the administrative control of the Ministry of Industry will be issued to the effect that such industries as are to be set up in future should be set up only in such industrially backward areas ?

[*English*]

SHRI M. ARUNACHALAM: Keeping in view the needs of the developing and backward areas and the role that can be played by MRTP and FERA companies, it has been decided to permit entry of the MRTP and FERA companies into non-Appendix industries which are not reserved for small-scale sector with an export obligation of 25% of setting up of industries in Category 'B' and 'C' and no export obligation in establishing industries in Category 'A' and no-industry districts.

As far as public sector undertakings are concerned, there are other considerations when we locate an industry or unit.

SHRI V. SOBHANADREESWARA RAO : For speedier disposal and setting up of industries in the backward areas, several States have requested for no-industry block concept, to replace the non-industry district programme and the Government has been telling that a Committee is going into this matter. I would like to know from the hon. Minister when the Committee is likely to submit its report and the reaction of the Government thereto.

SHRI M. ARUNACHALAM : The Inter-ministerial committee is going into the

aspects and we are expecting the report within six months have extended the scheme.

SHRI V. SOBHANADREESWARA RAO : For the last one year, they are telling the same thing.

SHRI BHAUSAHEB THORAT : What are the criteria fixed for declaration of backward areas and I would like to know whether the parliamentary constituency reserved for Scheduled Castes and Scheduled Tribes is included in it.

SHRI M. ARUNACHALAM : In deciding backward areas, they have appointed a Committee. They have suggested some norms. With those norms, we are deciding.

As far as reserved constituencies are concerned, we cannot.

[*Translation*]

PROF. NIRMALA KUMARI SHAKTAWAT : Sir, backwardness is not confined to the hilly areas alone, the desert areas are also very backward, especially two-thirds of Rajasthan is very backward, it is as a desert area. Has the hon. Minister fixed some special norms with a view to developing that area from industrial point of view ?

[*English*]

SHRI M. ARUNACHALAM : Basically, industrial development of a State is a State subject. As far as the particular area is concerned, if the hon. Member is having any idea in her mind and if she writes, it will be passed on to the Committee and the Committee will decide.

World Bank Loan for Gas-Based Power Plants

\*933. SHRI MAHENDRA SINGH : Will the Minister of ENERGY be pleased to state :

(a) whether the World Bank has granted a loan of 485 million dollars (approx. Rs. 600 crores) for three gas-based power plants ; and